

**STATE FOOD SAFETY INDEX (SFSI)2022-2023
Datasheet**

General Information

Name of State/UT:

No. of Districts:

Population Size:

S. No	Scoring Points	Value	Maximum Score	Formula
A	Human Resources and Institutional Data (Total – 18 %)			
A1.	State Food Safety Commissioner (Full time/Part Time/Additional Charge)		01	0 marks if part time/additional 1 marks- if full time
A2.	a) Ideal strength of Designated Officers as per FSSAI		02	Scoring Factor = $b*100 / a$ 0 Marks- If factor is less than 50% 01 Marks - If factor is 50% to 80% 02 Marks- if factor > 80%
	b) No. of Full time Designated Officers			
A3	a) Ideal strength of Food Safety Officers as per FSSAI		02	Scoring Factor = $b*100 / a$ 0 Marks- If factor is less than 50% 01 Marks - If factor is 50% to 80% 02 Marks- if factor > 80%
	b) Number of Full time Food Safety Officers			
A4	Whether State Level Advisory Committee (SLAC) has been constituted (Y/N)		01	0 Mark –If not constituted 01 Mark- If constituted
A5	No. of SLAC meeting held during year (2022-2023)		01	0 Marks- 0-1 meeting 01 Marks – if 2 meetings held
A6.	No. of District Level Advisory Committee (DLAC) constituted		01	Scoring Factor = $(A6*100/\text{No of Districts})$ 0 Marks - If Factor is less than 50% 01 Marks - If Factor is 50% or more. Special Condition : For Chandigarh:same marks as at A4

A7.	Total No. of DLAC meeting held during year (2022- 2023)		02	<p>Average = A7 / No. of Districts</p> <p>0 Marks: If Average is < 2</p> <p>01 Marks- If Average is 2</p> <p>02 Marks: If Average is > 2</p> <p>Special Condition: For Chandigarh:same marks as at A5</p>
A8.	No. of Adjudicating Officers		01	<p>Scoring Factor = 100* (A8/No of Districts)</p> <p>0 Marks - If Factor is less than 50%</p> <p>01 Marks - If Factor is 50% or more.</p>
A9	No. of new adjudication cases filed (2022- 2023)		02	<p>Scoring factor=A9*100/A3(b)*12</p> <p>0 Marks= if factor is less than 50%</p> <p>01 Marks= if factor is 50 % to 70 %</p> <p>02 Marks= if factor is more than 70%</p>
A10	<p>a)Total no. of Adjudication cases (pending initially + A9) during FY -2022- 2023</p> <p>b) No. of adjudication cases decided</p>		02	<p>Scoring Factor=100*(A10(b)/ A10(a))</p> <p>0 Marks- if factor is less than 20%cases decided</p> <p>0.5 Marks: If factor is 20% to 40%</p> <p>01 Marks- if factor is 41 % to 60 %</p> <p>1.5 Marks: if factor is 61% to 80%</p> <p>02: Marks: if factor is more than 80%</p> <p><i>Special Conditions</i></p> <p>0 Marks If a =0 (no casesfiled) or b is Blank</p>
A11	Whether State/UT has State Appellate Tribunal (Y/N)		01	<p>0 Mark – If not existing</p> <p>01 Mark - If tribunal exists</p>
A12	No. of CAC meeting attended by Food Safety Commissioner, himself/herself (not attended by representative)		02	<p>Scoring Factor: 100*(A12/ 4)</p> <p>0 Marks: if scoring factor is less than 50%</p> <p>0.5 Marks – if Scoring factor is 50%</p> <p>01 Marks- If scoring factor is 75 %</p> <p>02 Marks- if factor is 100%</p>
B	COMPLIANCE (Total – 28 %)			

Licensing and Registrations				
B1.	No. of special drives/camps for licensing/registrations organized		02	Scoring Factor: No. of special drives or camps /No. of Districts*8 0 Marks: If factor is less than 1 01 Marks: If factor is 1 to 2 02 Marks-If factor is more than 2
B2	a)No. of New licenses issued during 2022-2023		02	Increasing Factor – $100*(a-b/b)$ 0 Marks –If Increasing factor is less than 10% 1 Marks –If Increasing factor is 10% to 20% Marks –If Increasing factor is more than 20%
	b)No. of New licenses issued during last year 2021-2022			
B3.	No. of Licenses auto-generated		03	$B3*100/ B2(a)$ 0 Marks – if more than 2 % 01 Marks – if 1-2 % 02 Marks – if less than 1% 03 Marks- If no license is auto generated
B4	a)No. of New registration certificates issued during year 2022-2023		02	Increasing Factor – $100*(a-b/b)$ 0 Marks –If Increasing factor is less than 10% 1 Marks –If Increasing factor is 10% to 20% 2 Marks –If Increasing factor is more than 20%
	b)No. of New registration certificates issued during last year 2021-2022			
B5	No. of Registration certificate auto- generated		03	$B5*100/ B4(a)$ 0 Marks – if more than 4 % 01 Marks – if 2-4 % 02 Marks – if less than 2 % 03 Marks- If no registration is auto generated
Inspections and Sampling				
B6	Total No. inspections conducted during 2022-2023 based on FSOs strength		05	Scoring Factor – $B6*100/60*A3(b)$

				0 Marks- If factor is less than 50% 01 Marks - If factor is between 50 % to 60 % 02 Marks- If factor is >60% to 70% 03 Marks - If factor >70 % to 80 % 04 Marks- If factor >80 % to 100 % 05 Marks- If factor is more than 100%
B7	No. of enforcement samples drawn		05	Scoring Factor = $B7 * 100 / A3(b) * 120$ 0 Marks- If factor is less than 50% 01 Marks –If factor 50 % to 75 % 02 Marks –If factor is 76% to 90% 03 Marks- if factor is 91% to 100% 04 Marks- if factor is 101% to 110% 05 Marks if more than 110%
B8	a)Total number of consumer grievances received during 2022-2023		03	Scoring Factor – $100 * (a-b) / a$ 0 Marks –If factor is less than 30% 01 Marks –If factor is 30 %- 50 % 02 Marks –if factor is > 50 %-70% 03 Marks- If Marks is > 70 %
	b)No. of Consumer Grievances pending			
B9	If Help Desk/Help Line for consumers and FBOs is available (Y/N) If yes provide the Helpline No.		01	0 Marks–If Not Available 01 Marks –If available
B10	Utilization Certificate Settled for year 2020-2021(Yes/No)		01	0 Marks –No 01 Marks- Yes
B11	Utilization Certificate Settled for year 2021-2022 (Yes/No)		01	0 Marks –No 01 Marks- Yes
C	FOOD TESTING INFRASTRUCTURE (Total – 18 %)			
C1	No. of State Food Testing Labs (SFTL)		02	Scoring Factor = $100 * (C1 / \text{No of districts})$ 0 Marks – If no lab is available 01Marks –If factor is less than10% 02 Marks –If factor is 10% or more
C2	a) No. of SFTL accredited by NABL.		01	Scoring Factor for C2 (a) = $\text{No. of SFTL accredited by NABL} * 100 / C1$ 0 Marks –If factor is less than 50% 01 Marks –If factor is 50% or more.
	b) No. of SFTL recognized and notified u/s 43(1) of FSS Act of 2006		0.5	0.5 Marks: if SFTL is notified u/s 43(1).
	c) No. of SFTL accredited with NABL-FSSAI Integrated Assessment		0.5	0.5 Marks: if SFTL has applied for NABL-FSSAI Integrated Assessment

C3	<p>Testing Facility in the State Food Testing Labs (SFTL)</p> <ol style="list-style-type: none"> 1. Basic food testing laboratory without High End Equipment 2. Labs with High End Equipment. 3. Labs with High end equipment and microbiology Laboratory 		02	<p>0 Marks - No labs or Labs with Basic functionality only, without High End Equipment</p> <p>1 Marks: Labs with Basic functionality and High End Equipment lab</p> <p>2 Marks: Labs with Basic functionality, High End Equipment and Microbiology facilities</p>
C4	<p>Whether Testing Parameters analyzed by High End Equipment are included under NABL Scope.</p>		01	<p>0 Marks: No</p> <p>1 Mark: Yes</p>
C5	<p>No. of Food Analysts in SFTL</p> <ol style="list-style-type: none"> 1. Sanctioned post 2. In position 		01	<p>Scoring Factor: (No. of Food Analyst in position/ Sanctioned post) *100</p> <p>0 Marks: if less than 100 % or if C1 is zero</p> <p>1 Marks: if 100 %</p>
C6	<p>No. of technical personnel in SFTL</p> <ol style="list-style-type: none"> 1. Sanctioned post: 2. In position: 		01	<p>Scoring Factor: (No. of technical personnel in position / Sanctioned post) * 100</p> <p>0 Marks: If less than 50% or if C1 is zero</p> <p>0.5 Marks: If above 50% but less than 100%</p> <p>1 Marks: If 100 %</p>
C7	<p>a) No. of Food Safety on Wheels (FSWs)</p>		0.5	<p>Scoring Factor = (No. of FSW/No of district) * 100%</p> <p>0 Marks- if less than 50 %</p> <p>0.5 Marks – if more than 50 %</p>
	<p>b) Activities conducted through FSWs:</p> <ol style="list-style-type: none"> 1. Training and Awareness program (>20/ month) 2. Testing (>250/month) 		01	<p>0 Marks: if no activity is done or activities done do not meet the criteria</p> <p>0.5 Marks: If activity of only one of the two categories is done and also meets the criteria</p> <p>01 Marks: If activities of both categories are done and also meet the criteria</p>

	c) Whether Contractual Manpower (Driver, Chemist, MTS) appointed on all FSWs by utilizing operational expenses provided by FSSAI		0.5	0 Marks- No 0.5Mark- Yes
C8	Mapping of Labs and its report generation on InFoLNeT 1. Not registered 2. Registered but not fully functional 3. Registered and fully functional		02	0 Marks: Not registered 0.5 Marks: Registered but not fully functional. 1 Marks: Registered and less than 100 reports per Month with quality and safety parameters uploaded on InFoLNeT. 2 Marks: Registered and more than 100 reports per Month with quality and safety parameters uploaded on InFoLNeT.
C9	Whether the SFTLs have done LIMS (Laboratory Information Management System) implementation.		01	0 Marks: No 01 Marks: Yes
C10	Whether DDO powers /imprest money granted to Laboratory Head to meet contingencies and procurement of laboratory equipment		01	0 Marks: No 01 Marks: Yes
C11	Number of 'Category of Food' covered under accreditation (Out of 16 as per Annexure 3 of NABL 154 Documents)		02	a. 1-4: 0.5 Marks b. 5-8: 1.0 Marks c. 9-12: 1.5 Marks d. 13-16: 2.0 Marks
D	TRAINING AND CAPACITY BUILDING (Total – 8%)			
D1	Any specific or special training (<i>except Induction / Refresher / Orientation training</i>) conducted by States/UTs for FSOs/DOs/AOs (FY 2022-2023)		02	0 Marks : for no training 01 Mark for 01 training 02 Marks for 02 trainings or more
D2	No. of FSOs and DOs trained in food fortification till end of FY 2022-23 {cumulative}		01	Scoring Factor = $D2^* / 100 / A2(b) + A3(b)$ 0 Mark - if factor is less than 50 % 0.5 Mark - if factor is 50% or more but less than 75% 1 Mark - if factor is 75% or more

D3	Target of State to Conduct FoSTaC trainings under MoU (2022-2023)		01	Scoring Factor – $D3 * 100 / (\text{No. of Food Safety Districts} * 8)$ 0 Mark - if factor is less than 50 % 0.5 Mark - if factor is 50 % or more but less than 75 % 1 Mark - if factor is 75% or more
D4	No. of FoSTaC trainings conducted by State (FY 2022-2023) against D3		02	Scoring Factor – $D4 * 100 / D3$ 0 Mark - if factor is less than 50 % 1 Mark - if factor is 50 % or more but less than 75 % 2 Mark - if Factor is 75% or more
D5	No. of Food Safety Supervisors trained till end of FY 2022-23 {cumulative}		02	Scoring Factor - $D5 * 100 / (0.125 * \text{No. of Registrations} + 1.0 * \text{No. of Licenses})$ 0 Mark - if factor is less than 50 % 1 Mark - if factor is 50 % or more but less than 75 % 2 Mark - if factor is 75% or more
E	CONSUMER EMPOWERMENT AND FSSAI INITIATIVES (Total- 18 %)			
E1	No. of Districts Participated in Eat Right Challenge		04	No. of Districts participated in Eat Right Challenge /Total No. of Districts in State 0 Marks – if no participation 01 Marks- if factor is < 30% 02 Marks- if factor is 30% - < 50% 03 Marks- if factor is 50% - < 70% 04 Marks- if factor is > 70%
E2	Certification in any of the Five initiatives in a FY 2022-2023 i. No. of Eat Right School ii. No. of Eat right Campus iii. No. of Clean street food hub iv. No. of Clean and Fresh Fruit and Vegetable market v. No. of Place of worship vi. No. of Eat Right Station		03	0 Marks: No Certifications in any of the initiatives 01 Marks : Certified in any 3 out of six initiatives.(Minimum certifications per initiative-02) 02 Marks: Certified in any 4 of the initiatives. (Minimum certifications per initiative-02) 03 Marks: if Certified in any 5 initiatives (Minimum certifications per initiative-02)
E3	a) Target of No. of Hygiene ratings assigned to State under MoU a) No. of Hygiene rating done		03	Scoring Factor = $b*100/a$ 0 Marks –if factor is less than 30% 01 Marks –if factor is 30 -50 % 02 Marks – if factor is 51%-80% 03 Marks- if factor is above 80%

E4	IEC activities undertakenBy State/UTs: This may Include any awarenessactivity or media campaigns, translation, dubbing etc by the State. This may also include Eat Right Melas conducted or any other awarenessactivities) *Not included- (* Awareness through mobile food safety wheels * Licensing and registration Drives/camps)		08	Committee will decide
E5	Districts declared as winners in Eat Right Challenge - Phase II. (Districts scoring 75% and above marks)		1	0 marks : If any District is not in winner list 1 marks : if any one district is in winner list
F	Improvement in Rank of States/UTs from State Food Safety 2021-2022 (10%)			
	Rank shifted > 1 place			02 Marks
	Rank was 1 to 5 (1 to 3 for UT and small States) and remains same or rises		05	i. 03 Marks if rank remains same ii. 05 Marks (03+02 Marks) if rank rises
	1st Place in SFSI 2021-2022 and 2022-2023		05	05 Marks